

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2504
ANSWERED ON:08.12.2011
CONTRACT WITH SRI LANKAN RAILWAYS
Ramasubbu Shri S.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether an agreement for supply and installation of signalling and telecommunication system for railway network in Sri Lanka has been signed between IRCON / Railways and Sri Lankan Railways;
- (b) if so, the details thereof alongwith the estimated cost involved therein;
- (c) the time frame set for completion of projects under the said agreement; and
- (d) the details of other projects which are under consideration for similar overseas orders?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a)to(d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.2504 BY SHRI S.S. RAMASUBBU TO BE ANSWERED IN LOK SABHA ON 08.12.2011 REGARDING CONTRACT WITH SRI LANKAN RAILWAYS.

(a): Yes, Madam.

(b): Ircon International Limited, a Public Sector Undertaking under the administrative control of Ministry of Railways, has entered into an agreement on 17.08.2011, with Government of Sri Lanka for the work of supply and installation of signalling and telecommunication system for railway in Northern Province of Sri Lanka. The contract value of the project is US \$ 86.51 million.

(c): The above contract will come into operation only on payment of advances to Ircon International Limited and has a completion period of 36 months after that.

(d): Presently no other similar project is under consideration.